GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:4839 ANSWERED ON:07.05.2012 SOCIAL JUSTICE TO POOR Choudhry Smt. Shruti

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is implementing scheme for the welfare of the poor people in the country;
- (b) if so, the details thereof in the Eleventh Five Year Plan, State-wise; and
- (c) the justice so far provided to the SC/OBC people in the rural areas compared to urban areas in the country in the Eleventh Five Year Plan?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) & (b) The mandate of the Ministry is to empower its target groups, namely, (i) Scheduled Castes, (ii) Other Backward Classes, (iii) Persons with disabilities, (iv) Senior citizens and (v) Victims of alcoholism and substance abuse through programmes for educational, economic and social development and rehabilitation as appropriate. The list of schemes implemented by the Ministry during the Eleventh Five Year Plan in States/ UTs through various implementing agencies including the State Governments is given in the statement enclosed as Annexure.
- (c) The schemes for the empowerment of Scheduled Castes and Other Backward Classes are largely implemented through State Governments/UT Administrations. They are, therefore, responsible for ensuring the equitable and effective utilization of funds released to them. The Ministry, in order to assess the effectiveness of implementation of its various schemes, also sponsors evaluation studies from time to time through independent evaluation agencies. These studies have revealed that benefits of these schemes are largely reaching the target groups.